NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 222/230/HDB/2017
NAME OF THE COMPANY	Albany Molecular Research Hyderabad Research Center Private Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Designation	E-mail & Telephone No.	Signature
	Designation	Designation E-man & Telephone No.

Counsel for Respondent(s):

	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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The Learned Counsel for the Petitioner sent a letter dated 27.11.2017 to adjourn the matter in view of similar matters pending before the NCLT Mumbai Bench. Post the case on 22.12.2017.

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Member (T)

Member (J)

Bm